

RAJASTHAN HIGH COURT BENCH, JAIPUR.

Dated: 8.9.2015

NOTICE

On the eve of Superannuation of Hon'ble Mrs. Justice Nisha Gupta, a *Reference Ceremony* will be held on *Friday, 11th September, 2015 at 3.45 P.M.* in the Court of Hon'ble the Chief Justice at Rajasthan High Court Bench, Jaipur.

BY ORDER,


REGISTRAR (ADMN.)
8.9.15

AGENDA :-


Speech by :-

1. Hon'ble the Acting Chief Justice
2. Advocate General/ Addl. Advocate General, Rajasthan / Government Advocate, Jaipur.
3. The, Chairman, Advocate General, Govt. of Rajasthan, Member Special Committee, Bar Council of Rajasthan, Jodhpur.
4. The President/ Vice- President/ Secretary, Raj. High Court Bar, Association, Jaipur.
5. The President/ Vice- President/ Secretary, The Jaipur Bar Association, Jaipur.
6. Address by Hon'ble Mrs. Justice Nisha Gupta

Dated: 8.9.2015

Copy forwarded to the following for information and necessary action :-

1. The Chairman, Advocate General, Govt. of Rajasthan, Member Special Committee, Bar Counsel of Rajasthan, Jodhpur.
2. The Advocate General/Addl. Advocate General, Rajasthan. Govt. Advocate, Jaipur.
3. The President/ Vice- President/ Secretary, Rajasthan High Court Bar Association, Jaipur.
4. The President/ Vice-President/ Secretary, The Jaipur Bar Association, Jaipur
5. The Principal Secretary to the Govt. of Raj. Law & Legal Affairs Department, Jaipur.
6. The Registrar General, Raj. High Court, Jodhpur, camp at Jaipur.
7. The Registrar (CPC)/ (Writs)/ (Vigilance)/ (Class.), Rajasthan High Court Bench, Jaipur.
8. The Member Secretary, Raj. State Legal Services Authority, Jaipur.
9. The District & Sessions Judge, Jaipur Metropolitan / Jaipur District Jaipur with the request to kindly inform all the judicial officers posted under them at Jaipur.
10. All Presiding Officers of Tribunals located at Jaipur.
11. Deputy Registrar (Judl.) with the request to inform all the Court Masters that Hon'ble Courts will rise at 3.30 P.M. to facilitate the arrangements. The aforesaid notice may also be got published in the daily cause list.
12. Dy. Registrar (Admn.) / (Protocol) / (Record)/ (Class.), RHCBC, Jaipur.
13. Sr. Librarian, Rajasthan High Court Bench, Jaipur.
14. The Court Officer/ Care Taker, Raj. High Court Bench, Jaipur with the direction to make all necessary arrangements.
15. Cause List Section/ Notice Board.


REGISTRAR (ADMN.)
8.9.15

Copy also to -

1. The Registrar Cum-Principal Secretary to Hon'ble the Chief Justice.
2. All the Private Secretaries to Hon'ble Judges, Rajasthan High Court Jodhpur.
3. All the Private Secretaries to Hon'ble Judges, Rajasthan High Court Bench, Jaipur for placing the notice before His / Her Lordship with the request that Courts will rise at 3.30 P.M. to facilitate the arrangements.


REGISTRAR (ADMN.)
8.9.15

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